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NATIONAL COMPANY LAW TRIBUNAL KOLKATA BENCH KOLKATA

23

C.P. No. 16 /2017

Present: Hon'ble Member (J) Shri Vijai Pratap Singh Hon'ble Member (T) Shri S.Vijayaraghavan

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 23rd March, 2017, 10.30 A.M

			X
Name of the	Seri Equipment Finance Ltd.		
Company	-Versus-		
,	Sree Metaliks Limited	d.	
Under Section	7	4	IBC
	ation of Authorized	Appearing on behalf	Signature with date
	N CAPITAL LETTERS)	of	
1. Rahul Anddy		Edelweiss Anet	Rahul Anddy, 23/3/17.
0	R	leons mution to suppay	23/3/17.
	*	Ltd.	s.hts
2. S. M. Gupta, F.	- 65	Intern guselvency Professional	Syll3 23/3/17
2. Boursha Di	holit	Suei Egypnest	Baus has 23/03/2017
(AR).		Sue Equipment finance l'inted	23/63/2017
4. KULDEEB	VELMA	Resolution Impersimal	Krider Verms.
			23/03/2017

ORDER

Ld. Counsel for the Edelweiss Asset Reconstruction Company
Ltd., Interim Resolution Professional, Ld. Counsel for Srei Equipment
Finance Limited and Resolution Professional are present.

Mr. Kuldeep Verma, Resolution Professional is present in court and he has submitted his consent letter in the office. In this case order was passed for appointment of Resolution Professional which is subject to approval under section 22(5) of the IBC 2016 by Insolvency & Bankruptcy Board. He shall continue to function as Resolution Professional till the Board confirms his appointment as Resolution Professional. He shall discharge the duties of Resolution Professional till further order.

List the matter on 13/04/2017 for further order.

a sd/~. (S. Vijayaraghavan)

Member (T)

(Vijai Pratap Singh) Member (J)

52/-